## RAJYA SABHA [24 April, 2001]

- I. Report and Accounts (1997-98) of then U.P. Projects and Tubewells Corporation Limited, Lucknow and related papers.
- II. Report and Accounts (1996-97) of the Kerala land and Development Corporation Limited, Thiruvananthapuram and related papers.

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): Sir, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act. 1956:-
  - (i) (a) Annual Report and Accounts of the U.P. Projects and Tubewells Corporation Limited, Lucknow, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Statement by Government accepting the above Report.
  - (ii)(a) Twenty-fourth Annual Report and Accounts of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1996-97. together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Statement by Government accepting the above Report.
- II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.
  - I. Report and Accounts (1995-96) of the Vayudoot Limited, New Delhi and related papers.
  - II. Report and Accounts (1999-2000) of the Airports Authority of India and related papers.